

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-165/2014/4712/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Debasish Bhattacharjee,  
Principal Judge, Family Court,  
Nalbari, Assam.

Dated Guwahati the 30<sup>th</sup> September, 2021

Sub: **Civil vacation.**

Ref:- Your letter No.FC.NLB/08/2019/686, dtd. 24.09.2021

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail **Civil vacation from 09.10.2021 to 24.10.2021 along with station leave permission, with your official vehicle, at your own cost, from the evening of 08.10.2021 till the morning of 25.10.2021.** The Counsellor, Family Court, Nalbari and in her absence the Chief Judicial Magistrate, Nalbari will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

4715 **JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-165/2014/4713- 1A, dated 30.9.2021**

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Chief Judicial Magistrate, Nalbari.
3. The Project Manager, Gauhati High Court.

6/20/9/21  
**JT.REGISTRAR (VIGILANCE)**

Pds